

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

Subject: Constitution of Additional Committee of Hon'ble Judges.

ORDER

No: 1128

Dated: 16-12-2018

Hon'ble the Chief Justice has been pleased to constitute Committee for transfers and postings of Judicial Officers comprising the following Hon'ble Judges:

- | | |
|--|------------|
| i) Hon'ble Mr. Justice Rajesh Bindal | (Chairman) |
| ii) Hon'ble Mr. Justice Ali Mohammad Magrey | (Member) |
| iii) Hon'ble Mr. Justice Dhiraj Singh Thakur | (Member) |


(Sanjay Dhar)
Registrar General

No: 46660-65-45

Dated: 16-12-2018

Copy to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K.
2. Secretary to Hon'ble Mr. Justice _____
.....for information of His Lordships.
3. Registrar Vigilance, High Court of J&K, Jammu for information.
4. CPC e-Courts, High Court of J&K Jammu for information and with the request to upload the same on the official website of J&K, High Court for information of all concerned.


Registrar General